

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:419  
ANSWERED ON:09.08.2012  
E-SERVICE  
Tanwar Shri Ashok

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government proposes to increase the e-services in the Ministry of Corporate Affairs;
- (b) if so, the details thereof; and
- (c) the total budgetary allocation during the last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) The Ministry has implemented MCA21 project – a major e-Governance initiative covering all aspects of incorporation and regulation of companies as defined under the Companies Act, through its e-Governance portal namely [www.mca.gov.in](http://www.mca.gov.in). The Ministry keeps enhancing the facilities and services on MCA21 portal from time to time so as to constantly improve productivity and facilities to the stakeholders.

(c) A total expenditure of Rs.154.13 crore has been spent under the MCA21 in the last three financial years 2009-10, 2010-11 & 2011-12.